

**GOVERNMENT OF INDIA
OVERSEAS INDIAN AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:409

ANSWERED ON:14.03.2012

ATTESTATION OF CERTIFICATE FOR OVERSEAS EMPLOYMENT

Thomas Shri P. T.

Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:

(a) whether it has been decided to engage the help of private institutions for attestation of certificates for overseas employment; and

(b) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI)

(a) & (b): Yes, Sir. The Ministry of External Affairs had awarded the outsourcing work relating to the collection/ delivery of documents for attestation on a trial basis for the period of 90 days from 1st March, 2012 to five agencies namely (i) M/s. IVS Global Services, New Delhi; (ii) M/s. VFS Global South Asia, New Delhi; (iii) CKGS Coz & King, New Delhi; (iv) M/s. BLS Internationals Services Ltd., New Delhi, and (v) M/s. Superb Enterprises, New Delhi